

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 128/(MAH)/2017

CORAM:

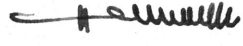
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Vishal Furnishing Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Hemant S. Kulkarni	Advocate	

ORDER

CSP No. 126/230-232/NCLT/MB/MAH/2017

CSP No. 127/230-232/NCLT/MB/MAH/2017

CSP No. 128/230-232/NCLT/MB/MAH/2017

Petition admitted.

M/s. B.A. Ved & Co. Chartered Accountant is hereby appointed with
remuneration of Rs. 40,000/- i.e. Rs. 30,000/- and Rs. 10,000/- to assist O.L.,
Mumbai in filing this report.

List this matter for hearing on 22.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)